

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**

Original Application No.200/00587/2018

Jabalpur, this Friday, the 04th day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Dinesh Kumar Jatav, S/o Bhunnhlal, aged about 52 years, CTNC under SS Jhukeri, R/o Jharra Tikuriya, Bharat Chauk, Behind Chaurasia Kirana, Katni (M.P.) 9407079045 **-Applicant**

(By Advocate – None)

Versus

1. Union of India through the General Manager, West Central Railway, Indira Market, Jabalpur 482001.
2. The Divisional Railway Manager, West Central Railway, Indira Market, Jabalpur 482001 **- Respondents**

ORDER(ORAL)

By Navin Tandon, AM.

None for the applicant. The defects pointed out by the Registry have also not yet been removed in spite of several opportunities. Thus, it appears that applicant is not interested in prosecuting this case anymore.

2. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member